



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**  
Tis Hazari Courts, Delhi

**ORDER**

The following transfers / postings are hereby made in official exigency, with immediate effect :-

Sl. No.	Name of the Official	From	To
1.	Ms. Varsha Kumari (EC-65430475)	Personal Assistant in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	Personal Assistant in the Court of Ms. Divya Gupta, ARC-02, Central District, Tis Hazari Courts, Delhi
2.	Ms. Swati Anand (EC-14741646)	Personal Assistant in the Court of Ms. Divya Gupta, ARC-02, Central District, Tis Hazari Courts, Delhi	Personal Assistant in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi

**Note :-**

1. Ms. Swati Anand (EC-14741646), Personal Assistant is directed to relieve from her present place of posting and to join the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi, as & when she joins the Office after her present leave.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

*(Handwritten Signature)*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

35803 - 813

No. \_\_\_\_\_ /Admn.I(HQs)/T&P/2026

Dated, Delhi the **05 JUN 2026**

**Copy forwarded for information and necessary action to :-**

1. Officer Concerned.
2. DDO/Sr.Accounts Officer, Central District, Tis Hazari Courts, Delhi.
3. Personal Office of the undersigned.
4. Dealing Official(s), ACR Cell, Central District, THC, Delhi.
5. Dealing Official, Personal File Seat, Administration Branch-I, Central District, THC, Delhi.
6. Dealing Official, Computer Branch, Central District, THC, Delhi.
7. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
9. Officials Concerned for immediate compliance.

*(Handwritten Signature)*

Principal District & Sessions Judge (HQs), Delhi